

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 282 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Haryana Vidyut Prasaran Nigam Ltd.

... Appellant(s)

Versus

Haryana Electricity Regulatory Commission and Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) :

ORDER

Admit. Registry is directed to issue notice of the Appeal to the respondents returnable on **13th January, 2015**. Dasti service is also permitted

(Rakesh Nath)
Technical Member
rkt/vg

(Justice Ranjana P. Desai)
Chairperson